

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 121 of 2011

Dated : 1st December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Generating Company Limited ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Ms. Shikha Ohri & Mr. Surbhi Sharma
for MPERC

ORDER

The learned counsel for the Commission seeks some time to file the Written Submissions. They are permitted to file the same after hearing is over.

As agreed by the learned counsel for the parties, post the matter for hearing on **05.01.2012.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ SS